

**COMMITTEE**  
**ON**  
**ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE**

(Sixth Lok Sabha)

THIRD REPORT

(Presented on 17-11-1977)

I, the Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee, present this their Third Report.

2. The Committee held a sitting on the 16th November, 1977.

3. The Committee considered applications for leave of absence from three Members. The recommendations of the Committee with respect to these applications are given in the Appendix.

NEW DELHI;

November 16, 1977.

Kartika 25, 1899 (Saka).

GODEY MURAHARI;

Chairman,

Committee on Absence of Members  
from the Sittings of the House.

## APPENDIX

( Vide para 3 of the Report )

Sl. No.	Name of Member who has applied for leave of absence	Period for which leave applied	Reasons	Period for which leave recommended by the Committee	Remarks
1.	Shri Karpoori Thakur	20-6-77 to 8-8-77 = 50 days and 14-11-77 to 30-11-77 = 17 days <hr/> = 67 days	Working as Chief Minister of Bihar ; preoccupation in the State ; Bye-elections ; and himself contesting bye-election.	20-6-77 to 8-8-77 = 50 days and 14-11-77 to 22-11-77 = 9 days <hr/> = *59 days	
2.	Shri Y. Shaiza	18-6-77 to 8-8-77 = 52 days and 14-11-77 to 23-12-77 = 40 days <hr/> = 92 days	Working as Chief Minister of Manipur ; preoccupation and bye-elections in the State.	18-6-77 to 8-8-77 = 52 days and 14-11-77 to 20-11-77 = 7 days <hr/> = *59 days	
3.	Shri Ram Naresh Yadav	20-6-77 to 8-8-77 = 50 days and 14-11-77 to 22-12-77 = 39 days <hr/> = 89 days	Working as Chief Minister of U.P. ; preoccupation in the State ; bye-elections ; and himself contesting bye-election.	20-6-77 to 8-8-77 = 50 days and 14-11-77 to 22-11-77 = 9 days <hr/> = *59 days	

\* Since the Committee do not recommend leave for more than 59 days at a time, Members may be granted leave for 59 days in the first instance.